

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**For 22.11. 2018**

**DIVISION BENCHES**

1.	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)</b>	<b>(1<sup>st</sup> Half)</b>	<b>LPA (2017 onwards): - Orders, Admission &amp; Hearing. WPT, T.A., Tax matters- (Only Income Tax), Commercial Appellate Division, Writs relating to Vires &amp; Validity of Acts, A.C.(D.B.), Cases related to Judicial Officers, cases referred to DB, :- Orders, Admission &amp; Hearing. Any matter not assigned before any Hon'ble Division Bench. Cr. Appeal (D.B.) upto 1995:- Hearing</b>
2.	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice S. Chandrashekhar (Thursday)</b>	<b>(2<sup>nd</sup> Half)</b>	<b>Fixed tied up and assigned matters :- Orders, Admission &amp; Hearing.</b>
3.	<b>Hon'ble Mr. Justice D.N.Patel &amp; Hon'ble Mr. Justice Amitav K. Gupta (Thursday)</b>	<b>(Whole Day)</b>	<b>LPA (up to 2016), WPT, T.A., Tax matters:- (Except Income Tax), F.A., Company Appeal, CMP, Cont.(Cvl.), Cont. (Appl.), CAT matters, :-Orders, Admission &amp; Hearing. Tied up and Assigned matters.</b>
4.	<b>Hon'ble Mr. Justice H. C. Mishra &amp; Hon'ble Mr. Justice Ratnaker Bhengra (Thursday)</b>	<b>(WholeDay)</b>	<b>Cr. Appeal (D.B.) (including u/s 389 Cr. P.C), Acq. Appeal(D.B.), W.P.(Cr), Cr. M. P., W.P.(Habeas Corpus), Cont.(Cr.), Cr. Rev:- Orders, Admission &amp; Hearing. Cr.Appl (D. B.) (1996 onwards) :- Hearing (on Bail &amp; in custody).</b>

**SINGLE BENCHES**

1	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Thursday)</b>	<b>(Whole day)</b>	All Arbitration matters, WPC grouping (arising out of Arb. and Conciliation Act), Company Petitions, Company Appeals (SJ), Title Suits (arising out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P :- <b>Orders, Admission &amp; Hearing.</b> All matters related to Fodder Scam:- <b>Orders, Adm. &amp; Hearing as well as Tied-up &amp; Assigned matters and fixed cases of WPS matters.</b>
2	<b>Hon'ble Mr. Justice S. Chandrashekar ( Thursday)</b>	<b>(1<sup>st</sup> Half)</b>	WPC grouping (arising out of Suit matters):- <b>Fresh Filing, Orders, Admission &amp; Hearing.</b> WPC grouping, Electricity matters:- <b>Fresh Filing, Order, Adm., Hearing as well as Tied-up &amp; Assigned matters.</b> Cont.(Cv.),CMP:-Orders & Adm
3	<b>Hon'ble Mr. Justice Pramath Patnaik (Thursday)</b>	<b>(Whole day)</b>	WPS (except - Dismissal, Termination,Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- <b>Fresh Filing, Order Adm. &amp; Hearing( up to 2014).</b>
4	<b>Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)</b>	<b>(2<sup>nd</sup> Half)</b>	WPS (except - Dismissal, Termination,Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment):- <b>Fresh Filing, Order Adm. &amp; Hearing( Year 2015).</b>
5	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay (Thursday)</b>	<b>(Whole day)</b>	Cr. Rev.(2008 onwards) & Cr. M. P., :- <b>Hearing.</b>
6	<b>Hon'ble Mr. Justice Ananda Sen (Thursday)</b>	<b>(1<sup>st</sup> half)</b> <b>(2<sup>nd</sup> half)</b>	B.A. matters:- <b>Orders &amp; Admission.</b> Cr. Appeal (S.J),(Year 2007): - <b>Hearing. (Tied up &amp; Assigned matters on Friday.)</b>
7	<b>Hon'ble Mr. Justice Anant Bijay Singh (Thursday)</b>	<b>(Whole day)</b>	A. B. A.:- <b>Orders &amp; Admission.</b> Cr. Rev.( <b>up to 2007</b> ), Acq. Appeal (SJ), :- <b>Orders, Adm. &amp; Hearing.</b> All Election petition:- <b>Orders, Adm. &amp; Hearing.</b>
8	<b>Hon'ble Mr. Justice Dr. S. N. Pathak (Thursday)</b>	<b>(Whole day)</b>	WPS (except - Dismissal, Termination, Punishment, Retiral Benefit cum Pension, Suspension & Compassionate Appointment) ( <b>2016 onwards</b> ):- <b>Admission &amp; Hearing.</b>

9	Hon'ble Mr. Justice Rajesh Shankar (Thursday)	(Whole day)	WPC (2016 onwards) & WPL:-Orders & Admission (except WPC - Suit matters). WPC ((except WPC- Suit matters 2013 onwards) & WPL:- Hearing.
10	Hon'ble Mr. Justice B.B. Mangalmurti (Thursday)	(Whole day)	P. C. Act except B.A.:- Orders, Adm., Hearing Stay matters as well as Tied up & Assigned matters.
11	Hon'ble Mr. Justice Anil Kumar Choudhary (Thursday)	(Whole day)	Cr. Appeal (S.J), :- Orders & Admission Cr. Appeal (S.J):- Hearing(2006 & 2008 onwards). M. A., F. A. & S. A. (up to 2012):- Orders, Admission & Hearing.
12	Hon'ble Mr. Justice Rajesh Kumar (Thursday)	(Whole day)	M. A. . (Year 2013 to 2015), F. A., S.A. (2013 onwards):- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday.)
13	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Thursday)	(Whole day)	WPC (up to 2015):- Fresh Filing, Orders, Admission. (except WPC - Suit matters). WPC (up to 2012):- Hearing. (Tied up & Assigned matters on Friday.)
14	Hon'ble Mr. Justice Kailash Prasad Deo (Thursday)	(Whole day)	Cr. Appeal (S.J) (Year 2004 & 2005) :- Hearing. (Tied up & Assigned matters on Friday.)

- NOTE: -**
1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
  2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
  3. ALL MOTIONS WITH REGARD TO B. A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANANDA SEN.
  4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANANT BIJAY SINGH.